

Rajya Sabha

List of Questions for WRITTEN ANSWERS

to be asked at a sitting of the Rajya Sabha to be held on
Thursday, July 29, 2021/ 07 Sravana, 1943 (Saka)

(Ministries : Prime Minister; Atomic Energy; Communications; Development of North Eastern Region; Education; Electronics and Information Technology; External Affairs; Law and Justice; Personnel, Public Grievances and Pensions; Planning; Space; Statistics and Programme Implementation; Textiles; Tribal Affairs; Women and Child Development)

Total number of questions -- 160

Data mining by Electronics Corporation of India Ltd.

1121 **Dr. Vinay P. Sahasrabudhe:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether the Electronics Corporation of India Ltd. (ECIL) has taken any initiatives in terms of data warehousing and data mining;
- (b) if so, the details thereof and if not, the reasons therefor; and
- (c) whether the ECIL has collaborated with other Government organizations/departments/agencies for capacity building in terms of e-governance, if so, the details thereof and if not, the reasons therefor?

Connecting Gram Panchayats through BharatNet project

1122 **Shri Akhilesh Prasad Singh:**

Will the Minister of **Communications** be pleased to state:

- (a) details of budgetary allocation and utilisation for BharatNet Project, at present State/UT-wise;
- (b) whether BharatNet Project has connected all the Gram Panchayats of the country with High-Speed Optical Fibre Cable Network and optimal mix of media (i.e. Optical Fiber Cable/ Radio/Satellite);
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) the number of Gram Panchayats which have been connected with Optical Fiber Cable/Radio/Satellite, at present, State/UT-wise;
- (e) the steps being taken by Government to improve the broadband connectivity with Gram Panchayats; and
- (f) the total number of Gram Panchayats that have been connected so far in the State of Bihar?

Payment of Adjusted Gross Revenue dues

1123 **Shri K.C. Ramamurthy:**

Will the Minister of **Communications** be pleased to state:

- (a) the status of payment of Adjusted Gross Revenue dues by mobile companies to Government as directed by the Supreme Court;
- (b) the reasons for Airtel refusing to pay ₹ 1,376 crores for spectrum that it got from Videocon Telecommunications in 2016;
- (c) whether all the telecom companies have paid dues, as directed by the Supreme Court, as of 31st March, 2021; and
- (d) the left out dues of each telecom company and share of dues of each company to be paid annually up to 2031?

Redressal mechanism for pesky calls

1124 **Shri Naranbhai J. Rathwa:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government has any plans to set up a redressal mechanism through which mobile phone users facing pesky calls and messages can lodge complaints with TRAI;
- (b) if so, the details thereof;
- (c) whether Government has received a large number of representations and complaints against telemarketers / individuals sending messages and commercial communications; and
- (d) if so, the action that Government has taken / proposes to take against those telemarketers / individuals?

Illegal telephone exchanges

1125 **Shri Sanjay Raut:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that detection of cases of illegal telephone exchanges have been found in various parts of the country which are earning illegally and using it for spying activities;
- (b) if so, the details thereof and Government's reaction thereto; and
- (c) the details of steps taken/proposed to be taken by Government to strengthen the machinery to trace and catch the culprit spontaneously?

Monopoly in telecom industry

1126 **Shri Sanjay Raut:**

Will the Minister of **Communications** be pleased to state:

- (a) whether strategically important telecom industry, having direct bearing on national safety and security, is heading for duopoly in the backdrop of reduced number of effective operators in recent years;
- (b) whether only two private telecom companies would suffice to meet the demand of 130 crore people and will also not pose a monopoly and strategic risk for a large country like India; and
- (c) if so, Government's views thereon and the details of steps taken so far to protect / safeguard from the monopoly and the concerns of mobile users in the country?

Demand for fixing fair floor price

1127 **Shri Sanjay Raut:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the Cellular Operators Association of India have demanded for fixing fair floor price which they have made to the TRAI; and
- (b) if so, the details thereof and Government's response thereto?

Mobile tower radiation

1128 # **Shri Neeraj Dangi:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of mobile towers in the country and the radiation related criteria for the same, State-wise/ UT-wise;
- (b) whether cases of violation of the said criteria by Telecommunication Service Providers (TSP) have come to the notice of Government and, if so, the year-wise and State/UT-wise details thereof during the last five years and the current year and the service provider-wise amount of fine imposed on them;
- (c) the amount of fine collected by Government during the last five years along with year-wise details thereof; and
- (d) the details of other reformative steps taken by Government in this regard?

Broadband internet services

1129 **Dr. Kirodi Lal Meena:**

Will the Minister of **Communications** be pleased to state:

- (a) the details of the public sector and private sector companies providing broadband internet services in the country;
- (b) the detailed guidelines issued by Telecom Regulatory Authority of India (TRAI) in regard to speed of broadband internet;
- (c) whether some private internet service providers are selling their broadband services in contravention to the set guidelines and policy;
- (d) if so, the name of such companies and the nature of violation; and
- (e) the action taken/likely to be taken by Government against these companies?

Telecom Centres of Excellence

1130 **Dr. Vinay P. Sahasrabudde:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the Ministry has undertaken any PPP initiatives in terms of setting up the Telecom Centres of Excellence (TCOEs), if so, the details thereof and if not, the reasons therefor;
- (b) the amount of budget allocated for the TCOEs from the Ministry's end over the past five years;
- (c) whether there are any bilateral/multilateral agreements in setting up the TCOEs, if so, the details thereof and if not, the reasons therefor; and
- (d) the most remarkable contributions, if any, made by TCOEs in preparing the roadmap of 5G spectrum?

Post Offices in the country

1131 **Shri Iranna Kadadi:**

Will the Minister of **Communications** be pleased to state:

- (a) the number of Post Offices and the number of Post Office savings accounts across the country, State-wise, including Karnataka;
- (b) the total amount of money deposited in the Post Office savings accounts, State-wise, including Karnataka;
- (c) the amount of money remaining unclaimed in these Post Offices, State-wise, along with the measures taken to utilise the unclaimed money;
- (d) the status of the digital banking services for Post Offices proposed by Government; and
- (e) the details of the other services being provided/proposed to such account holders?

Installation of Wi-Fi hotspots under BharatNet Project

1132 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Communications** be pleased to state:

- (a) whether it is a fact that out of 1570 Gram Panchayats (GPs) where Wi-Fi hotspots have been installed in Andhra Pradesh under BharatNet Project, only 216 have become operational;
- (b) if so, the steps taken to make others operational;
- (c) whether it is a fact that Andhra Pradesh is the second highest data consuming State in the country; and
- (d) if so, the efforts being made by the Ministry to push BharatNet in Andhra Pradesh and cover more GPs with Wi-Fi facilities?

Launching of 'My Stamp' Scheme

1133 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Communications** be pleased to state:

- (a) the aims and objectives of launching 'My Stamp' Scheme and whether Government has achieved the objectives and if so, the details thereof;
- (b) the steps taken by Government to make the scheme attractive and profitable; and
- (c) whether Government is issuing customised 'My Stamp' to corporate entities and educational institutions and if so, the number of proposals received from various entities and educational institutions during the current year and the guidelines for issue of these stamps?

Linking social media accounts to CMS database

1134 **Shri Tiruchi Siva:**

Will the Minister of **Communications** be pleased to state:

- (a) whether the CMS project has already been completed or does it intend to link social media accounts of citizens to its database; and
- (b) whether the information exchanged by common citizens would be available on the CMS database through mobile chat/texting applications, posts and private messages on social media platforms, email and voice calls over mobile applications like WhatsApp etc.?

Linking Lakshadweep through Optical Fibre Cable

1135 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Communications** be pleased to state:

- (a) whether Government has approved to link 11 islands of Lakshadweep with mainland India through Kochi using Submarine Optical Fibre Cable;
- (b) if so, the details thereof including the scope of the facility; and
- (c) the status of the project at present?

Shortage of Gram Dak Sevaks

1136 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of **Communications** be pleased to state:

- (a) whether there is shortage of Gram Dak Sevaks (GDS) in the country and if so, the number of vacant posts as well as the actual number of Dak Sevaks in the country;
- (b) whether Government has constituted any Committee to look into the salary structure, other service matters and problems of GDS and if so, whether Government has implemented the recommendation of the committee and if so, the details thereof and if not, the reasons therefor; and
- (c) the other steps taken by Government to regularize all GDSs in the country?

Underutilization of allocated funds

1137 **Dr. Vikas Mahatme:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) whether there has been consistent underutilization of funds allocated to the Ministry, if so, the reasons therefor;
- (b) whether Government analysed the factors responsible for it and prepared a report, if so, the details thereof; and
- (c) the steps Government have undertaken to tackle this issue and ensure optimum utilization of funds?

Externally aided projects

1138 **Dr. Vinay P. Sahasrabuddhe:**

Will the Minister of **Development of North Eastern Region** be pleased to state:

- (a) the number of foreign/externally aided development projects being carried out under the aegis of the Ministry in the North Eastern Region, the details of external organizations involved in these projects;
- (b) the project-wise progress status of these externally aided initiatives;
- (c) whether any guidelines and project monitoring system were formulated to evaluate the progress of these projects; and
- (d) if so, the details thereof, if not, the reasons therefor?

Audit of schemes for online education

1139 **Shri Akhilesh Prasad Singh:**

Shri Anand Sharma:

Shri Rajmani Patel:

Shri G.C. Chandrashekhar:

Shri Kumar Ketkar:

Will the Minister of **Education** be pleased to state:

(a) whether an audit has been conducted on the disbursement of funds under the various schemes introduced to facilitate online learning;

(b) if so, the details of disbursement and utilization of funds, from the date of implementation of said schemes till June, 2021, State-wise for the schemes-SWAYAM (Study Webs of Active Learning for Young Aspiring Minds), DIKSHA, e-PG Pathshala, National Programme on Technology Enhanced Learning (NPTEL), Virtual Labs, E-ShodhSindhu, National Digital Library of India (NDLI), Swayam Prabha; and

(c) if not, the reasons therefor?

Setting up of Tribal Universities

1140 **Dr. Banda Prakash:**

Will the Minister of **Education** be pleased to state:

(a) whether Government is contemplating to set up/open Tribal Universities in the country;

(b) if so, the details along with the time by when the said universities are likely to be started, the State-wise details including Telangana; and

(c) if not, the reasons therefor?

Opening of distance learning institutes under PM eVIDYA

1141 **Dr. Banda Prakash:**

Will the Minister of **Education** be pleased to state:

(a) whether Government has formulated any plan to reduce the loss of students' education in recent lockdown period and relax norms to allow more institutes to offer open and distance learning courses to make-up for the loss due to lockdown period;

(b) if so, details thereof;

(c) total number of new institutes that were allowed to offer open and distance learning courses across the country during the last 9 months, State-wise;

(d) the details of courses available on online platform PM eVIDYA; and

(e) the fresh steps taken by Government to avoid loss of education to the students due to lockdown?

Cash transfers in lieu of Mid-Day Meals

1142 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

(a) whether Government is providing cash transfers in place of Mid-Day Meals and if so, details of the same including amount per child;

(b) details of the number of children who have received the cash transfer and the number of children who have not; and

(c) the manner in which Government is transferring the money to the children?

Mid-Day Meal fund allocations

1143 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

- (a) details of Year over Year (YoY) allocation for Mid-Day Meal (per child-wise) including component break up (raw materials, cook compensation, etc.) for the last three years;
- (b) whether Government has conducted or followed any research to ascertain the minimum amount required per child to have a nutritious meal; and
- (c) if so, details thereof and whether Government has achieved those targets?

Digital divide in education

1144 **Shri Derek O' Brien:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is cognizant of a prevalent digital divide in online learning in education between urban and rural areas;
- (b) if so, the steps taken to ensure that each child has access to education via digital modes at a personal level and the cost which has been incurred on the project; and
- (c) if not, steps Government has in mind to address this gap?

Status of the STARS project

1145 **Shri Sujeet Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) the National Framework Document for the project Strengthening Teaching-Learning and Results for States (STARS) which would be implemented as a new Centrally Sponsored Scheme; and
- (b) the current status and timeline of the STARS project?

Institutions in Odisha receiving funds under RUSA

1146 **Shri Sujeet Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of colleges/universities in Odisha receiving funds under the Rashtriya Uchchatar Siksha Abhiyan (RUSA);
- (b) the amount of funds given to such institutions;
- (c) the details of the institutions in Odisha that are yet to receive funds even though they have submitted the Detailed Project Report and the reasons for delay; and
- (d) the time-frame for releasing such funds?

Closure of Government schools

1147 **Shri Sujeet Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that a large number of Government schools have been shut down in the country recently despite a good number of children in them;
- (b) If so, the details thereof, State-wise; and
- (c) the reasons for the closure of such schools during the last three years?

Online classes during the lockdown

1148 **Shri Mallikarjun Kharge:**

Shri Shaktisinh Gohil:

Will the Minister of **Education** be pleased to state:

- (a) the State-wise details of schools that have moved to online classes during the lockdown;
- (b) the details of students who have not been able to participate in the online classes due to lack of access to devices, connectivity and other reasons during this period;
- (c) the number of students dropped out of school during this period; and
- (d) the steps being taken by Government to bridge the digital divide due to lack of connectivity and lack of devices during this period?

Increasing dropout rates of girl students

1149 **Dr. Vikas Mahatme:**

Will the Minister of **Education** be pleased to state:

- (a) the data on dropout rates of girl students in secondary and elementary education level from 2016 till present, State-wise;
- (b) whether the dropout rates have increased significantly since the onset of the COVID-19 pandemic; and
- (c) the steps Government has undertaken to mitigate this?

Access to online teaching and learning

1150 **Dr. Vikas Mahatme:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has undertaken steps to ensure universally equitable access to online teaching and learning methods and resources in the wake of the COVID-19 crisis;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether Government plans to undertake steps to improve digital infrastructure for education in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Online classes

1151 **Shri T.G. Venkatesh:**

Will the Minister of **Education** be pleased to state:

- (a) whether due to prevailing COVID-19 pandemic situation, Government has been permitting the schools and colleges to conduct online classes;
- (b) if so, the details thereof;
- (c) whether Government has noticed that many of the students are deprived of getting access to the online classes due to proper internet facility;
- (d) if so, the measures being taken by Government to ensure access to online learning and teaching methods and resources to the students; and
- (e) whether Government has taken views of the State Governments for evaluation to provide proper learning assistance to the students, if so, the details thereof?

Basic amenities in schools

1152 **Shri T.G. Venkatesh:**

Will the Minister of **Education** be pleased to state:

- (a) the State-wise details of number of schools in the country lacking basic amenities like drinking water and toilets;
- (b) whether Government has set any target to provide the said amenities in each school in near future;
- (c) if so, the details thereof;
- (d) whether Government has received any proposal from the State Governments in this regard during the last three years; and
- (e) if so, the number of proposals approved and assistance extended by Government, State-wise?

Establishment of Kendriya Vidyalayas in every Parliamentary Constituency

1153 **Shri T.G. Venkatesh:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has taken note that there is no Kendriya Vidyalaya in every Parliamentary Constituency thereby MPs are forced to recommend names of students to Kendriya Vidyalayas situated in other Parliamentary Constituencies;
- (b) if so, the details thereof;
- (c) whether Government has received any proposals seeking establishment of Kendriya Vidyalayas in every Parliamentary constituency;
- (d) if so, the details thereof; and
- (e) whether Government has any plan of implementing the proposal of establishing Kendriya Vidyalayas in every Parliamentary constituency, the details thereof?

Reforms in CBSE exams

1154 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) the steps taken to engage with students every year before their Board Exams to help them overcome anxiety and stress and whether Ministry also propose to introduce CBSE Board Exam reforms in a phased manner and whether exams will move away from rote-learning and students shall be tested on their conceptual clarity, analytical skills and application of knowledge to real life situations; and
- (b) the present status thereof and views of States taken into consideration so far?

Digital training of teachers

1155 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) whether despite the COVID-19 pandemic, Government has trained more than 30 lakh elementary school teachers digitally, covering the whole gamut of education and will enable the training of 56 lakh school teachers through the National Initiative for School Heads and Teachers for Holistic Advancement (NISHTHA); and
- (b) if so, the details thereof and progress made and response received?

Quality control of education

1156 **Shri Anil Desai:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that a large number of private entrepreneurs have started private educational institutions to provide quality education to the student community;
- (b) if so, whether it is an indication of lack of availability of good quality education through Government schools/colleges and universities to the students; and
- (c) the steps taken by Government to provide quality education to students at par with private education?

Private educational institutions

1157 **Shri Anil Desai:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that there are a large number of private educational institutions imparting education to the students;
- (b) the details of such private institutions and whether there is any control of State/Central Government over the fees they charge from their students and also on the curriculum they follow; and
- (c) whether the degree / diploma they award are recognised by Government, if so, the details thereof?

Reduction in syllabus

1158 **Shri Y. S. Chowdary:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is considering to reduce syllabus by half to provide relief to school students;
- (b) if so, the details thereof;
- (c) whether Government has conducted any study to find out the burden of syllabus on school children;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether reducing the burden of syllabus would help students in their all-round development activities; and
- (f) if so, whether Government would frame model guidelines for all-round development activities at the school level, and if so, the details thereof?

IISER at Tirupati

1159 **Shri Prabhakar Reddy Vemireddy:**

Will the Minister of **Education** be pleased to state:

- (a) the status of construction of permanent campus of Indian Institute of Science Education and Research(IISER), Tirupati;
- (b) the details of estimated cost of the project;
- (c) the details of buildings and departments that IISER is going to have and phases in which they are going to be completed;
- (d) whether there is any impact of COVID-19 on IISER campus construction and, if so, the details thereof; and
- (e) whether there is any cost and time overrun of the project and if so, the details thereof?

Performance evaluation in Boards exams

1160 # **Shri Mahesh Poddar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government will adopt the evaluation method that has been used this year after cancelling the 10th and 12th examinations in view of the situation arising from Coronavirus infection as a permanent alternative method for examination or would consider some other evaluation method as well; and
- (b) whether Government is considering making online mode a permanent alternative for both education and examination while also considering the arrangement of resources accordingly and the details thereof?

Problems faced by students with lesser command over English

1161 **Shri Syed Zafar Islam:**

Will the Minister of **Education** be pleased to state:

- (a) whether students mostly from rural and semi-urban areas are facing problem to complete their professional degrees/course like B.Tech, MBA etc. due to lesser command over English; and
- (b) if so, the details thereof, and the concrete analytical reason therefor and the steps taken to eradicate such a situation in the country?

Vacant posts in the Ministry

1162 **Shri Syed Zafar Islam:**

Will the Minister of **Education** be pleased to state:

- (a) the number of vacant posts in the Ministry and its subordinate offices, Central Universities and other educational/ technical/ management institutes; and
- (b) the number-wise, post-wise, pay scale and company-wise details of the people engaged through outsourcing?

Impact of pandemic on EWS students

1163 **Shri Shamsher Singh Dullo:**

Smt. Phulo Devi Netam:

Shri Rajmani Patel:

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has assessed the financial impact of the COVID-19 pandemic and the consequent lockdowns on students from the Economically Weaker Sections (EWS) due to added costs of transitioning to online learning;
- (b) if so, details of additional costs borne by households of students to enable access to online education, State-wise;
- (c) whether the Ministry has undertaken steps to provide subsidies and/or material assistance in the provision of textbooks, smartphone, laptops, online tuitions and other modes to enable access to online learning at affordable rates, from March 2020 till date; and
- (d) if not, the reasons therefor?

Gross Enrolment Ratio in higher education

1164 Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri P. Bhattacharya:

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that even after 70 years of Independence, country's higher education system is still not been developed fully;
- (b) if so, the details of initiatives taken by Government to increase the Gross Enrolment Ratio (GER) in higher education, which is only 26.3 per cent as of now;
- (c) whether it is also a fact that there is lack of timely fellowships to the research students which indirectly affect their research works; and
- (d) if so, efforts made by Government to increase the connectivity between country's Higher Education Institutions with research centres and industries?

IT based education

1165 Lt.Gen. (Dr.) D. P. Vats (Retd.):

Shri Vijay Pal Singh Tomar:

Shri Harnath Singh Yadav:

Will the Minister of **Education** be pleased to state:

- (a) the steps taken/being taken by Government to promote and ramp up information technology based education, especially in the background of extended shutdown of schools, colleges and other educational institutions; and
- (b) the steps taken by Government to ensure efficient access to plans/programmes/schemes promoting IT based education to poor and marginalised citizens particularly the farmer community of the country?

Quality education at primary level

1166 **Shri Neeraj Shekhar:**

Will the Minister of **Education** be pleased to state:

- (a) the details of schemes being run by Government to improve quality of education at primary level along with augmentation of infrastructure in primary schools in the country, scheme-wise;
- (b) the details of fund allocated, released, and utilised during 2019-20, 2020-21 and 2021-22 till date, scheme-wise and State-wise; and
- (c) the details of percentage of primary schools covered under internet infrastructure/facility in the country, State-wise?

Appointment of Treasurer in University of Delhi

1167 **Smt. Chhaya Verma:**

Shri Vishambhar Prasad Nishad:

Ch. Sukhram Singh Yadav:

Will the Minister of **Education** be pleased to state:

- (a) the details of statutory provisions for appointment to the post of Treasurer in Delhi University;
- (b) whether present incumbent has been appointed strictly in accordance with those provisions, if so, the date of his appointment and if not, the action proposed to be taken against those found guilty for violation of the statutory provisions; and
- (c) whether the present Treasurer had been nominated to Selection Committees by the

Vice Chancellor as his nominee in various colleges, if so, the number of total Selection Committees formed during his tenure in which he was nominated and whether such nomination was as per rule?

Impact of NEP on State's autonomy

1168 **Shri P. Wilson:**

Will the Minister of **Education** be pleased to state:

- (a) whether the new National Education Policy (NEP) will affect State's autonomy to have their own education system;
- (b) whether the recommendations of Kothari Commission was taken into consideration in the NEP;
- (c) whether States were consulted while framing the draft NEP;
- (d) reasons due to which the Ministry ignored the virtual meeting with State Ministers called by Education Department on 17.5.2021 to discuss the NEP; and
- (e) whether Government proposes to introduce any schemes to extend financial assistance or fee waivers to students whose parents or guardians have lost their jobs due to COVID-19 pandemic, if so, the details thereof?

Merger of elementary schools

1169 **Dr. Narendra Jadhav:**

Shri Sujeet Kumar:

Will the Minister of **Education** be pleased to state:

- (a) the details of elementary schools merged during 2019-2020, in various States;
- (b) the State-wise details including number of schools closed/merged, children impacted (disaggregated by gender) and details of children who have received additional transportation allowance from a Centrally Sponsored Scheme;
- (c) whether the Ministry has undertaken any evaluation of impact of past school mergers given recent protests against closure in several States, and the details thereof; and
- (d) whether the Ministry has undertaken any evaluation of the extent to which children were able to access adequate and timely last mile transportation after closure of the school, and the details thereof?

Right To Education (RTE) compliant schools

1170 **Dr. Narendra Jadhav:**

Shri Sujeet Kumar:

Will the Minister of **Education** be pleased to state:

- (a) the percentage of schools which are RTE compliant in terms of meeting the 10 infrastructural norms;
- (b) the details of steps proposed/guidelines issued to ensure complete compliance with the above RTE norms of all the schools; and
- (c) whether there is a timeline and roadmap for filling teacher vacancies in Government and Government-aided schools?

Support for online and remote education

1171 **Shri Rajmani Patel:**

Smt. Phulo Devi Netam:

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry has taken initiatives for teacher training and orientations for online and remote learning;
- (b) if so, the details of the same including funds disbursed till date, and if not, the reasons therefor;
- (c) whether the Ministry has assessed the need to reform the National Education Policy, 2020 to reflect the realities of online and remote education;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Ministry has formulated any directives to restructure the assessment for students through the virtual medium; and
- (f) if so, the details thereof and if not, the reasons therefor?

Digital educational resources for children with disabilities

1172 **Smt. Priyanka Chaturvedi:**

Will the Minister of **Education** be pleased to state:

- (a) whether it is a fact that Government has laid down new guidelines for producing digital education resources for children with disabilities;
- (b) whether it is also a fact that Government has made it mandatory that children with special needs must find it operable and understandable;
- (c) whether Government emphasises that the learning activities must include multimodal experiences; and
- (d) if so, the details thereof?

Composition of reserved categories in Centrally funded technical institutions

1173 **Shri K. Somaprasad:**

Will the Minister of **Education** be pleased to state:

- (a) number of students who were admitted in each undergraduate-level programs at each Centrally funded technical institutions for each year from 2016 onwards, along with their SC/ST/OBC/EWS composition;
- (b) whether the dropout trends vary across different social categories in the same institutions;
- (c) if so, the details thereof and the remedies taken if any; and
- (d) if not, the reasons therefor?

Web camera for online classes

1174 **Shri K.C. Venugopal:**

Shri Sanjay Seth:

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware that the web cameras used by teachers of Class X and XII in Kendriya Vidyalayas for taking online classes are not of good quality and affecting students adversely;
- (b) if so, the details thereof;
- (c) whether Government has fixed any guidelines for teachers to provide quality education online and if so, the details thereof;
- (d) whether Government also provides financial assistance to teachers to purchase good quality gadgets so that they can provide quality education to students; and
- (e) if so, the details thereof and the reasons therefor?

State Project Directors under SSA

1175 **Shri Prashanta Nanda:**

Shri Subhash Chandra Singh:

Will the Minister of **Education** be pleased to state:

- (a) whether the Centre is considering to replace the State Project Directors (SPDs) under Sarva Shiksha Abhiyan (SSA) with people who have experience of working in the education sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Educational funds for ST students

1176 **Dr. Fauzia Khan:**

Will the Minister of **Education** be pleased to state:

- (a) the amount sanctioned by Government to various States for educational purposes of ST students during each of the last five years till date, State-wise including Maharashtra;
- (b) whether all the State Governments have utilized the amount properly;
- (c) if so, the details of funds allocated and utilized, State-wise;
- (d) whether Government has received any complaint about the non-payment of hostel fees and other grants to ST students who are doing various professional courses;
- (e) if so, the details thereof; and
- (f) the action taken by Government in this regard?

Updation in CBSE curriculum

1177 **Shri Tiruchi Siva:**

Will the Minister of **Education** be pleased to state:

- (a) the last time when CBSE curriculum was updated, the details thereof, class-wise; and
- (b) whether the Ministry has taken steps to include lessons on unsung women freedom fighters in the CBSE curriculum, if so, the details thereof and if not, by when the steps will be taken?

Survey to evaluate quality of higher education

1178 **Shri Vijay Pal Singh Tomar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has conducted any survey/study to evaluate the quality of higher education in the country;
- (b) if so, the details and the outcomes thereof and the steps taken by Government to improve the quality of higher education in the prevailing global scenario; and
- (c) if not, whether Government is planning to conduct any such survey in future?

Scheme for promoting education in rural areas

1179 **Shri Harnath Singh Yadav:**

Lt.Gen. (Dr.) D. P. Vats (Retd.):

Will the Minister of **Education** be pleased to state:

- (a) whether Government has formulated any scheme for attracting the children to schools in rural areas of the country;
- (b) if so, the details thereof;

- (c) whether Government has formulated any scheme for promoting the merit/capacity of rural children; and
 (d) if so, the details thereof?

Revitalising of Infrastructure and Systems in Education (RISE) project

1180 **Shri B. Lingaiah Yadav:**

Will the Minister of **Education** be pleased to state:

- (a) the details of progress made along with announcement/implementation/execution of the RISE Projects phase-wise and States covered/beneficiaries listed and criteria adopted along with funds sanctioned/released and the results yielded so far, sector-wise during the last five years and current year-wise as on date;
 (b) demands received/action taken from States, year-wise; and
 (c) the future action plan in this regard?

Lack of internet facility in suburbs

1181 **Shri Anand Sharma:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government has assessed the adverse impact on the education of children in rural and semi urban areas of the country owing to lack of internet;
 (b) if so, State-wise assessment of the same;
 (c) the States with lowest rate of internet access in Government schools;
 (d) remedial measures taken to ensure that children from vulnerable and weaker sections remain in the mainstream of school education; and
 (e) measures taken to facilitate continued education of such sections in light of school closure due to COVID-19?

Impact of COVID-19 on teaching and learning

1182 **Shri M. Shanmugam:**

Will the Minister of **Education** be pleased to state:

- (a) whether the Ministry or any agency initiated survey to understand the impact of COVID-19 pandemic on the teaching, learning and assessment processes and the socio-economic conditions of the schools across the country;
 (b) if so, the details thereof;
 (c) percentage of students having access to the internet and the details of modes of virtual learning schools used during the pandemic period;
 (d) percentage of attendance of students during the online classes, State-wise; and
 (e) whether any suggestions have been made to provide support in terms of training and resources for teachers and students in the schools, if so, the details thereof?

Opposition to new National Education Policy

1183 **Shri Vaiko:**

Will the Minister of **Education** be pleased to state:

- (a) whether the new National Education Policy (NEP) is opposed by many States including the State of Tamil Nadu, as it encroaches upon the State rights;
 (b) if so, the details thereof;
 (c) the efforts made by Government to get consensus on the NEP with details;
 (d) whether any committee or group including State representatives would be constituted to

discuss threadbare the controversial issues in the NEP and to arrive at a consensus;
 (e) if so, the details thereof; and
 (f) if not, the manner in which Government would take along all the States which are opposing the NEP?

Falling standard of education

1184 Shri Parimal Nathwani:

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware of the falling standard of education in various States of the country on account of shortage of trained teachers;
- (b) if so, whether Government is aware that the school teachers lack basic knowledge, especially in Andhra Pradesh and Gujarat and if so, the details thereof; and
- (c) whether Government proposes to bring certain changes in the training of teachers keeping in view the future of the country and if so, the details thereof along with the steps taken/being taken by Government in this regard?

Decolonisation of ideas in social sciences

1185 Shri Rakesh Sinha:

Will the Minister of **Education** be pleased to state:

- (a) whether the process of decolonisation of ideas, particularly in social sciences, is still a challenge as Indian social sciences are mostly Euro -centric;
- (b) the steps taken to break the hegemonic impact of the western social sciences and ideas on Indian social sciences;
- (c) whether Government find it appropriate to open a centre of decolonisation in Central Universities and establish coordination among them for enhancing decolonisation of discourses and ideas; and
- (d) whether Government find it appropriate to review the dominant colonial impact on the transfer of power and history of the partition?

Benefits of online education

1186 Dr. C.M. Ramesh:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has made any survey on the online classes for school students introduced due to COVID-19 pandemic to find out if they are actually beneficial to the students, if so, the details thereof and if not, the reasons therefor;
- (b) whether proper infrastructure to carry forward online classes for school children specially in rural areas are in place, details thereof; and
- (c) by when Government proposes to re-open the schools and universities for proper development of mental faculties of students, interactions with teachers, the details thereof?

Delay in implementation of NEP-2020

1187 Dr. C.M. Ramesh:

Will the Minister of **Education** be pleased to state:

- (a) whether Government has ensured that primary institutional infrastructures are in place to roll out the new National Education Policy (NEP)-2020, if so, the details thereof; and
- (b) whether due to COVID-19 pandemic, the implementation of new NEP may get delayed as some of the State Governments may not be in a position to meet the basic needs

necessary for such roll out, if so, the details thereof?

Standardisation of qualification of teachers in schools

1188 **Smt. Roopa Ganguly:**

Will the Minister of **Education** be pleased to state:

- (a) whether there is a standard qualification for teachers in primary and secondary schools across States and types, including minority institutions;
- (b) if so, the details thereof;
- (c) the number of teachers qualified to teach their classes, the State-wise data of qualified teachers; and
- (d) the details of plans the Ministry has to ensure the appointment of qualified teachers in schools, the details thereof?

Aadhaar Card linkages with Voter ID cards

1189 **Shri Binoy Viswam:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) the documents/schemes etc which are linked to the Aadhaar Card at present and of these, which are mandatory;
- (b) whether Government has allowed for linking Aadhaar with Voter ID cards;
- (c) whether Government has not received any instructions from the Supreme Court regarding the issue of linking Aadhaar with Voter ID;
- (d) the steps that Government has taken to protect the data linked with Aadhaar; and
- (e) whether there have been any incidents of data leakage of Aadhaar since its inception, the details thereof?

Semiconductor fabrication capabilities in the country

1190 **Shri John Brittas:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether Government has taken any steps to promote the semiconductor fabrication capabilities in the country;
- (b) if so, the details thereof; and
- (c) the total number of such semiconductor fabrication companies currently in the country and a State-wise break up thereof?

Misleading and unwanted advertisements

1191 # **Shri Deepak Prakash:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether companies are spreading misleading and unwanted advertisements through e-mail, WhataApp Messenger, Facebook etc. for their financial gains;
- (b) if so, the details of complaints received in this regard;
- (c) whether the above messages are against the traditions of Indian culture and society which are adversely affecting the younger generations; and
- (d) if so, the effective steps proposed to be taken to check the spread of said messages?

Removal of safe harbour immunity to Twitter

1192 **Smt. Phulo Devi Netam:**

Shri Rajmani Patel:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether the Ministry undertook the decision of the removal of safe harbour immunity for Twitter according to a defined criteria under the safe harbour rules;
- (b) if so, details of the criteria and the evaluation that was undertaken for the decision to rescind safe harbour immunity for Twitter ;
- (c) if not, the reasons therefor;
- (d) whether Ministry has defined a procedure or mechanism through which it will determine how Twitter and its users are liable for legal action;
- (e) if so, the details thereof; and
- (f) whether Ministry has identified other social media sites as possibly compromising safe harbour rules according to criteria?

Security policies to strengthen the cyber security

1193 **Dr. Ameer Jainik:**

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether any security policies have been introduced by Government during the last three years to strengthen the cyber security of the country;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether any measures have been taken by Government during the last three years to restrict data theft of an individual; and
- (d) if so, the details thereof?

Data centre parks

1194 **Shri Y. S. Chowdary:**

Shri Vaiko:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) the number of data centre parks established including in Andhra Pradesh and Tamil Nadu after the formulation of policy to enable private players to set up data centre parks in the country;
- (b) whether the basic infrastructure has been facilitated for setting up such parks, if so, the details thereof; and
- (c) the number of proposals for opening startups, Knowledge Process Outsourcing (KPOs) have been received and by when it will reach the peak?

Digital Village Project

1195 **Shri Subhash Chandra Singh:**

Shri Bhaskar Rao Nekkanti:

Will the Minister of ***Electronics and Information Technology*** be pleased to state:

- (a) whether Government is implementing the Digital Village Project to provide various digital facilities in villages;
- (b) if so, current status of the programme against the target including the number of Gram Panchayats covered as of date; and
- (c) the component-wise central financial assistance allocated to the scheme along with the details of funds spent to date?

Decryption orders/directions given under IT Rules, 2009

1196 **Prof. Manoj Kumar Jha:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether Ministry keeps a database of decryption orders/directions given each year under Rule 5 of the IT Rules, 2009 for decryption of information involving a computer resource during the last two years, if so, details thereof;
- (b) out of total number of directions/orders in 2020 and 2021, the number of directions issued in 2020 and 2021 under unavoidable circumstances by an officer not below the rank of Joint Secretary of Government; and
- (c) number of directions/orders issued in case of emergency, with prior approval of the head or second senior most officer of the concerned security and law enforcement agency?

Characteristics of 'Digital India' programme

1197 # **Smt. Kanta Kardam:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) the main characteristics of 'Digital India' programme and the State-wise details of the amount of funds sanctioned, allocated and utilised during each of the last five years in the country including Uttar Pradesh;
- (b) the details of the target set by Government under the said programme and achievements thereof;
- (c) the number of States along with the number of districts in Uttar Pradesh included in this programme; and
- (d) whether Government propose to establish an IT park in Uttar Pradesh and, if so, the details thereof?

Retrieval of Aadhaar number

1198 **Smt. Roopa Ganguly:**

Will the Minister of **Electronics and Information Technology** be pleased to state:

- (a) whether there is any other means for Aadhaar card number retrieval, without mobile numbers or email-ID, the details thereof;
- (b) in case the Aadhaar card number is lost, the persons responsible for providing benefits under welfares schemes, the details thereof;
- (c) whether there is a Citizen Charter for UIDAI; and
- (d) if so, the details thereof?

Management of COVID-19 pandemic

1199 **Shri K.T.S. Tulsi:**

Will the Minister of **External Affairs** be pleased to state:

- (a) whether any Minister or Government official including the Prime Minister have stated that India has successfully overcome the COVID-19 pandemic at any international forum since the onset of said pandemic; and
- (b) if so, the details thereof?

Minimum wages of Indian workers

1200 **Shri Kumar Ketkar:**

Shri Ripun Bora:

Shri G.C. Chandrashekhar:

Shri Anand Sharma:

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government has reduced the minimum referral wages applicable to Indian workers in the gulf;
- (b) whether organisations representing Indian workers in the gulf have requested Government to rollback this reduction;
- (c) if so, whether Government propose to accede to their request, and if not, the reasons therefor;
- (d) whether Government has estimated the impact in terms of loss of earnings for each worker; and
- (e) if so, the details thereof and if not, the reasons therefor?

Signing of the G7 Summit agreement on free speech

1201 **Smt. Phulo Devi Netam:**

Shri Rajmani Patel:

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government has signed the G7 agreement on free speech which affirmed, "freedom of expression, both online and offline, as a freedom that safeguards democracy and helps people live free from fear and oppression";
- (b) whether signing such a statement contradicts the rise in sedition cases in the country, rise in use of the Unlawful Activities Prevention Act, and the frequent resort to the internet shutdowns;
- (c) if so, the details thereof including steps being taken by Government to act on its commitment made by signing the agreement; and
- (d) if not, the reasons therefor?

Student Visas for higher education abroad

1202 **Smt. Phulo Devi Netam:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether the Ministry has set up a system for students who join/return to studies abroad to contact the Ministry of External Affairs if they face difficulties;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Ministry has taken up the issue of difficulty in obtaining Visas for higher education overseas with the concerned Governments;
- (d) if so, the details of steps being taken; and
- (e) the steps the Ministry is taking to ensure that Visa services are open for all geographies where students have to travel?

MoUs with Guatemala, Jamaica and the Bahamas

1203 **Smt. Shanta Chhetri:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether the Minister of State for External Affairs made a visit to Guatemala, Jamaica and the Bahamas, the details thereof along with issues discussed;

- (b) whether a declaration for mutual cooperation in various fields between India and Guatemala, Jamaica and the Bahamas was signed during the visit;
- (c) if so, the details thereof and the details of the objectives to be achieved thereby; and
- (d) the steps taken by Government in pursuance thereto?

Attack on Indian fishermen

1204 **Shri P. Wilson:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Government is aware of firing on Tamil fishermen recently by Sri Lankan Navy personnel and damage to their boats while they were returning from the Palk Straits after fishing, if so, the detail thereof;
- (b) whether Government has taken up this matter with Sri Lankan government, if so, the details thereof;
- (c) whether any discussions were held regarding Tamil fishermen who are frequently attacked by Sri Lankan Navy when they go overseas, if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken to prevent the attack on Indian fishermen during last three years?

Vacant posts in embassies

1205 **Smt. Priyanka Chaturvedi:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether it is a fact that a large number of posts of Defense Attachés and Official Language Officers are lying vacant for a long time in various embassies of India; and
- (b) if so, the steps taken by India to fill the vacant posts?

Indian stand on Taliban

1206 **Shri P. Bhattacharya:**

Will the Minister of *External Affairs* be pleased to state:

- (a) Government of India's stand on Taliban which is trying to come into power in Afghanistan as in the changing world order scenario the importance of Middle East, West Asia and South Asia for India cannot be denied; and
- (b) the action taken by Government to solve the issues of Afghanistan with other super power countries of the world?

International probe into allegations of human rights abuses in Sri Lanka

1207 **Shri Vaiko:**

Will the Minister of *External Affairs* be pleased to state:

- (a) whether Sri Lankan Tamil political parties have sought international probe into allegations of human rights abuses during the civil war;
- (b) if so, the stand of Government;
- (c) whether India will initiate measures for international probe in view of no scope for domestic process that would go into deal with accountability against human rights abuses in Sri Lanka;
- (d) whether India advised Sri Lanka diplomatically on the restoration of burial rights to Sri Lankan Muslims and against the persecution of Tamils and their lands through militarization and surveillance;
- (e) if so, the details thereof; and

(f) if not, the reasons therefor?

e-filing portal of ITAT

1208 **Shri John Brittas:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government has recently launched the e-filing portal of Income Tax Appellate Tribunal (ITAT), 'itat e-dwar';
- (b) if so, the details thereof; and
- (c) whether the adoption of video conferencing has brought down the pendency of cases in the ITAT, if so, the details thereof?

Tele-Law Mobile App for Para Legal Volunteers

1209 **Shri John Brittas:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Tele-Law initiative has succeeded in mainstreaming legal aid to the marginalized by connecting them with a dedicated pool of panel lawyers either free of cost or at nominal fees;
- (b) if so, the details thereof and a State-wise break up thereof, of the frontline Para Legal Volunteers (PLV's) and Village Level Entrepreneurs (VLE's);
- (c) whether Government has developed Tele-Law Mobile App for Para Legal Volunteers recently; and
- (d) if so, the details thereof?

Electoral reforms

1210 **Smt. Ambika Soni:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether the Election Commission has urged expeditious action on certain electoral reform suggestions;
- (b) if so, the details thereof along with reaction of Government thereon; and
- (c) the steps taken by Government to implement a number of pending proposed electoral reforms suggested by the Election Commission of India?

Utilization of funds for 'eCourts Project Phase-II'

1211 **Dr. Amar Patnaik:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether Government is aware that out of the ₹ 180 crore allocations in RE 2019-20 for 'eCourts Project Phase-II', only ₹ 37.31 crore was spent by the Department as on 31st January, 2020;
- (b) if so, the reasons for under-utilization of allocated funds; and
- (c) the steps taken to improve the ratio of fund allocations vis-à-vis utilisations as under-utilisation implies under-performance of the project?

Cases of regular and urgent nature

1212 **Shri Neeraj Shekhar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) details of cases filed, heard and pending in various High Courts as on date, High Court-

wise;

(b) the details of cases categorized as regular and of urgent nature pending in High Courts of Delhi and Allahabad, separately as on date;

(c) the details of year of categorization of regular cases being listed for hearing at present by High Courts of Delhi and Allahabad and year of cases which are likely to be taken up during 2022, High Court-wise; and

(d) the details of measures Government would take to expedite the regular cases which have been filed by common people of the country?

Abolition of Legislative Council in Andhra Pradesh

1213 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Law and Justice** be pleased to state:

(a) whether Government has taken any action on the statutory resolution passed by the State Legislative Assembly of Andhra Pradesh regarding abolition of State Legislative Council in Andhra Pradesh and forwarded to Government for further action;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

Policy for creation/abolition of Legislative Council

1214 **Shri Kanakamedala Ravindra Kumar:**

Will the Minister of **Law and Justice** be pleased to state:

(a) whether Government is aware of the fact that due to lack of national level policy regarding second Chamber for the States, there is no uniformity about creation and abolition of Legislative Council in the States;

(b) if so, the details thereof;

(c) whether Government has any proposal to introduce national level legislation regarding second Chamber for the States;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

SC/ST Judges in Courts

1215 **Shri K. Somaprasad:**

Will the Minister of **Law and Justice** be pleased to state:

(a) the details and number of vacancies of Judges in the Supreme Court against the sanctioned strength;

(b) the details and number of vacancies of Judges in High Courts across the country, State-wise details thereof;

(c) the total number of SC/ST Judges in the Supreme Court and the percentage of representation of SCs/STs; and

(d) the details and number of SC/ST Judges in High Courts across the country, State-wise details with percentage of SCs/STs representation?

Impact of vacancies

1216 **Shri Anand Sharma:**

Will the Minister of **Law and Justice** be pleased to state:

(a) the number of vacant posts of Judges in Supreme Court and High Courts in the country, State-wise;

- (b) the average duration of vacancy in these posts;
- (c) whether Government has identified candidates to fill these posts;
- (d) if so, the details thereof and steps taken to expedite the filling of vacant posts;
- (e) whether Government has assessed the impact of such vacancies on speedy and efficient delivery of justice to citizens of the country; and
- (f) if so, the details thereof, including remedial measures taken?

Proposal for implementing electoral reforms

1217 **Shri M. Shanmugam:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) whether the Election Commission has sent proposal for implementing electoral reforms;
- (b) if so, the details thereof;
- (c) whether any progress has been made in implementation of the reforms including imprisonment for filing false affidavits, making paid news an electoral offence etc;
- (d) if so, the details thereof; and
- (e) if not, efforts made by Government to implement them completely?

PILs on violation of fundamental rights

1218 **Shri M.V. Shreyams Kumar:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of PILs that have been filed particularly regarding the violation of fundamental rights in the Supreme Court and various High Courts during the last two years and the current year, court-wise; and
- (b) the number of Public Interest Litigations pending in the Supreme Court and High Courts during the last two years and the current year?

Female participation in judicial process

1219 **Shri Sanjay Seth:**

Shri K.C. Venugopal:

Will the Minister of **Law and Justice** be pleased to state:

- (a) the details of the number of women who are currently serving as Judges in the Supreme Court, High Courts and at the district level, State/UT-wise;
- (b) whether Government gives reservation to women while appointing Judges in courts and if so, the details thereof;
- (c) whether there is a shortage of female Judges in the courts at all levels including the Supreme Court in the country;
- (d) if so, the measures being taken by Government to increase female participation in judicial process; and
- (e) whether Government would consider implementing reservations to increase the representation of women in the judiciary?

Criteria for Fast Track Courts

1220 # **Dr. Ashok Bajpai:**

Will the Minister of **Law and Justice** be pleased to state:

- (a) the criteria fixed by Government to setup Fast Track Courts in Uttar Pradesh;
- (b) the number of Fast Track Courts setup in Uttar Pradesh during the last three years;
- (c) the action plan of Government for these courts; and

(d) the steps taken by Government in this regard?

Vacancy in Government jobs

1221 **Shri Mallikarjun Kharge:**

Will the **PRIME MINISTER** be pleased to state:

- (a) the total sanctioned strength and total vacancies in all Central Government departments, PSUs, organisations, etc;
- (b) the number of sanctioned positions reserved for SCs/STs/OBCs and the number of those which are lying vacant;
- (c) the average annual recruitment in Government departments during the last five years, year-wise;
- (d) the increase in contractual positions over the last five years, year-wise; and
- (e) the State-wise breakup of vacancy positions in all Central Government departments, PSUs, organisations, etc?

Committee to assess the BPL people

1222 **Dr. Kirodi Lal Meena:**

Will the Minister of **Planning** be pleased to state:

- (a) the norms evolved by the Suresh Tendulkar Committee to assess the Below Poverty Line (BPL) people in rural and urban areas in the country;
- (b) whether there exists a difference between the Tendulkar Committee and the N.C. Saxena Committee in assessing and estimating BPL population;
- (c) if so, the details thereof;
- (d) whether Government proposes to redefine poverty in the light of different poverty estimates; and
- (e) if so, the details thereof?

New schemes for eradication of poverty

1223 **Shri Iranna Kadadi:**

Will the Minister of **Planning** be pleased to state:

- (a) whether Government has started various new schemes to eradicate poverty in the country during the last five years and if so, the details thereof;
- (b) whether the implementation of the said schemes has been done according to the target set so far;
- (c) if so, the details thereof;
- (d) whether the number of families living Below Poverty Line has decreased in the country during the said period; and
- (e) if so, the details thereof?

Launch of Earth Observation Satellite

1224 **Shri Sambhaji Chhatrapati:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has plans to launch an Earth Observation Satellite to have real-time images of the borders and to quickly monitor natural disasters;
- (b) the details of other important observations the satellite is capable to record;
- (c) whether Earth Observation Satellite is proposed to be followed by Small Satellite Launch Vehicle shortly; and

(d) how far the technology of SSLV is different from PSLV and comparatively cost effective?

Collaboration with Brazil in space programme

1225 **Shri Sambhaji Chhatrapati:**

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government proposes to have co-operation and collaboration with Brazil in space research including procurement of material and systems for Brazil's launch vehicle programme;
- (b) if so, the details thereof;
- (c) whether some other countries have also expressed similar interest in the country's space programmes; and
- (d) if so, the details thereof?

Private sector participation in space sector

1226 **Smt. Vandana Chavan:**

Will the **PRIME MINISTER** be pleased to state:

- (a) timeline for introduction of Space Activities Bill for regulation and promotion of private players in space sector;
- (b) the steps that Government is taking to encourage private participation in indigenous production of space technologies, services and devices;
- (c) the steps that Government is taking to ensure security of ISRO installations when allowing access to private entities; and
- (d) the details of public and stakeholder consultations that have been undertaken for addressing requirements of private entities in space sector, and if not, the reasons therefor?

Solar street lights under MPLADS

1227 **Shri K.C. Ramamurthy:**

Will the Minister of **Statistics and Programme Implementation** be pleased to state:

- (a) whether Ministry of New and Renewable Energy is not allotting solar street lights under MPLADS to Rajya Sabha MPs and allotting only to MPs of Lok Sabha;
- (b) if so, the reasons therefor;
- (c) whether the Ministry has taken up this issue with the Ministry of New and Renewable Energy; and
- (d) if so, the details thereof?

Impact of pandemic on cotton exports to China

1228 # **Shri Rewati Raman Singh:**

Will the Minister of **Textiles** be pleased to state:

- (a) whether it is a fact that export of cotton and yarn from India to China has nearly stopped due to COVID-19 pandemic;
- (b) whether it is also a fact that imports of chemicals and accessories used in textile industry has also stopped, which has adversely affected the domestic textile industry;
- (c) extent of increase likely to occur in the prices of textiles due to non-import of chemicals and accessories; and
- (d) the details thereof?

Adverse impact of COVID pandemic on textile industry

1229 # **Shri Rewati Raman Singh:**

Will the Minister of *Textiles* be pleased to state:

- (a) whether it is a fact that the country's textile industry has almost collapsed due to the worldwide Corona pandemic;
- (b) if so, the corrective measures taken by Government to bring the textile industry back on the track;
- (c) whether it is also a fact that there was a demand for Indian clothes/textiles in foreign countries as well, before Corona pandemic; and
- (d) if so, the facilities being provided to the textile industry by Government to further increase the demand of Indian fabrics in foreign countries at present?

GST on raw materials used in textile industry

1230 # **Shri Vishambhar Prasad Nishad:**

Smt. Chhaya Verma:

Ch. Sukhram Singh Yadav:

Will the Minister of *Textiles* be pleased to state:

- (a) whether there is any plan to impose uniform GST on raw materials used in textile industry, handloom, weavers' work, handicrafts; and
- (b) whether any study has been conducted to know the impact of non-uniform rate of GST on raw materials used in craft work across the country in handloom, weaving, handicrafts and cottage industries, so that confusion on this front can be avoided?

Special package to develop handloom sector

1231 **Shri Bhubaneswar Kalita:**

Smt. Geeta alias Chandraprabha:

Shri Rajmani Patel:

Dr. L. Hanumanthaiah:

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government has any plan to implement special package to develop/improve the handloom sector in the country at par with MSME Sector;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Reduction in budget allocation for textile sector

1232 **Shri Bhubaneswar Kalita:**

Dr. Banda Prakash:

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government is aware of the difference between estimated budget on handlooms of ₹ 485.00 Cr. and actual expenditure of ₹ 344.87 Cr. made on handlooms for the year 2020-21;
- (b) if so, the details thereof, and if not, the reasons therefor;
- (c) the details of scheme-wise expenditure on textiles for the years 2019-20 to 2021-22, the reasons for reducing allocation in the Budget for the schemes for cotton from ₹ 2017.57 Cr. in 2019-20 to ₹ 136.00 Cr. in 2021-22; and
- (d) if so, the details thereof, and if not, the reasons therefor?

Self-reliance in raw silk production

1233 **Shri Sambhaji Chhatrapati:**

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government has made any commitment to become self-reliant in the production of raw silk in collaboration in the coming years;
- (b) if so, the major steps taken to involve various departments of Government and the States;
- (c) whether adequate mechanism has been developed at district, tehsil and block levels to ensure that the farmers take up farming of raw silk in a big way by extending them support and incentives; and
- (d) the additional raw silk production target set till 2025?

Subsidies to the handloom weavers

1234 **Smt. Geeta alias Chandraprabha:**

Shri Bhubaneswar Kalita:

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government has any plan to provide subsidies to the handloom weavers on the proper validating of the finished product, rather than providing it on raw material;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Capital invested in textiles industry

1235 **Dr. Fauzia Khan:**

Will the Minister of *Textiles* be pleased to state:

- (a) the total capital invested in the textiles industry during each of the last four years and the current year, State-wise;
- (b) the capital invested in textile mills, powerlooms, handlooms and garment industry separately during the said period, State-wise and year-wise; and
- (c) the average turnover of each sector during the said period?

'Make-in-India' program for textile sector

1236 # **Shri Brijlal:**

Will the Minister of *Textiles* be pleased to state:

- (a) the types of textile related Indian jobs and businesses which have been promoted by the Ministry under 'Make-in-India' programme;
- (b) the schemes being implemented in this regard; and
- (c) the State-wise details thereof?

Impact of COVID-19 on textile and apparel sector

1237 **Shri Sushil Kumar Gupta:**

Will the Minister of *Textiles* be pleased to state:

- (a) whether Government is aware that the textile and apparel sector has become the most severely affected among manufacturing sectors due to the novel coronavirus pandemic;
- (b) if so, the steps taken to help this sector, particularly the workers; and
- (c) the steps taken to boost not only demand for textile and apparel but also supply of raw material and other assistance like technological support?

Impact of COVID-19 pandemic on cottage industry

1238 # Ch. Sukhram Singh Yadav:

Smt. Chhaya Verma:

Shri Vishambhar Prasad Nishad:

Will the Minister of *Textiles* be pleased to state:

- (a) whether it is a fact that the handloom weavers have lost their livelihood in large numbers and their cottage industries have shut down due to unavailability of markets and raw materials during the corona period;
- (b) the centralized data of the number of handloom, weavers, handicraft artisan affected during the corona period;
- (c) the measures taken by Government to promote handloom, handicraft; and
- (d) the impact of the measures taken?

Revising provisions of TUFs

1239 Shri Vijay Pal Singh Tomar:

Shri Harnath Singh Yadav:

Will the Minister of *Textiles* be pleased to state:

- (a) the achievements made by Government to boost 'Make in India' in the textile sector by revising the provisions of Technology Upgradation Fund Scheme (TUFs);
- (b) if so, the details thereof; and
- (c) the details of the budget provisions made and the incentives being offered to handloom sector for the said purpose in the current financial year?

Skill development in textile sector

1240 Shri Parimal Nathwani:

Will the Minister of *Textiles* be pleased to state:

- (a) whether any steps have been taken by the Ministry for skill development in textile sector;
- (b) if so, the number of persons imparted training during each of the last three years and the current year and the number of them who got jobs, State-wise; and
- (c) the special efforts made by Government in this regard in the backward, hilly and tribal areas and the steps taken by Government to promote traditional handicrafts and handlooms in these areas?

Socio-economic development of tribals

1241 Dr. Banda Prakash:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of the schemes presently being implemented by Government for the integrated socio-economic development and welfare of the Scheduled Tribes in the country including in Left Wing Extremist (LWE) affected areas;
- (b) whether Government has provided adequate funds under the said schemes/programmes including Van Bandhu Kalyan Yojana (VBKY) during each of the last three years and the current year; and
- (c) if so, the details thereof along with the budgetary allocation made and utilization reported along with the response of Government on the outcome of the progress achieved, scheme/programme-wise and State/UT-wise?

Promotion of tribal culture

1242 **Shri K.C. Ramamurthy:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether any efforts have been made by the Ministry to introduce any programme to promote the tribal culture;
- (b) if so, the details thereof;
- (c) the details of response that the Ministry has received on recently conducted Adi Mahotsav in Delhi;
- (d) whether there are any plans to conduct such Mahotsavs in other States to promote, propagate and provide market for Adivasi products; and
- (e) if so, the details thereof?

Programmes implemented for forest villages

1243 # **Shri Neeraj Dangi:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of the programmes being implemented by Government for tribal areas in the country, especially for forest villages and their habitants during the last three years;
- (b) the amount of funds allocated, sanctioned and released during the said period and State-wise and year-wise details of funds utilized by the concerned department for the said purpose; and
- (c) whether Government proposes to upgrade the forest villages into revenue villages and, if so, the details thereof?

Tribals arrested under UAPA

1244 **Dr. L. Hanumanthaiah:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) State-wise details of tribal residents arrested and booked under the Unlawful Activities (Prevention) Act (UAPA);
- (b) number of tribal undertrial prisoners and details of bail granted to them under the UAPA; and
- (c) steps taken to ensure speedy trial to such prisoners and details thereof?

AMSY and Micro Credit Scheme for SHGs

1245 **Dr. Amar Patnaik:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of the number of women benefitted under Adivasi Mahila Sashaktikaran Yojana (AMSY), State-wise and year-wise since 2014;
- (b) the details of the number of women benefitted under Micro Credit Scheme for Self Help Groups, State-wise and year-wise since 2014; and
- (c) the details of the business/occupation for which the loans were granted under Adivasi Mahila Sashaktikaran Yojana and Micro Credit Scheme for SHGs, State-wise and year-wise since 2014?

Fund allocation to SCSTRTI

1246 **Dr. Amar Patnaik:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the details of the budgetary allocation made by Government to Scheduled Castes and Scheduled Tribes Research and Training Institute (SCSTRTI), Odisha, along with the details of the funds actually released and utilised thereunder, year-wise since 2014;
- (b) whether any special funds were allocated to SCSTRTI in order to protect the interests of tribals affected by COVID-19; and
- (c) if so, the details thereof and if not, the reasons therefor?

Inclusion of tribes of West Bengal in ST list

1247 **Smt. Shanta Chhetri:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether Government has received a proposal made by the State Government of West Bengal vide their letter dated 28th February, 2014;
- (b) whether the matter is pending since 2014;
- (c) whether Government would make urgent intervention for examining the claims of the communities of that State for inclusion in the Scheduled Tribe list so as to enable the people of those communities to avail benefits for their development; and
- (d) the reasons for unprecedented delays, the details thereof?

Medicinal system developed by tribals in Jharkhand

1248 # **Shri Mahesh Poddar:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether it is a fact that the tribal community of Jharkhand has developed an excellent and effective treatment method with the help of regional herbs which is named as hodopathy after one of the tribal community 'ho';
- (b) whether Government will make necessary efforts to make this treatment method accessible to all and to recognise it at national level; and
- (c) whether Government will take necessary action to support the people associated with this medicine system in order to fulfil its patent related requirements?

Financial assistance to NSTFDC

1249 **Shri Subhash Chandra Singh:**

Shri Bhaskar Rao Nekkanti:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the total amount of financial assistance at concessional rate provided by the National Scheduled Tribes Finance and Development Corporation (NSTFDC) to its beneficiaries during the past three years;
- (b) the total amount of financial assistance at concessional rate provided by the State Scheduled Tribes Finance and Development Corporation (STFDCs) to its beneficiaries during the past three years; and
- (c) the State-wise data of financial assistance at concessional rate provided by STFDCs to its beneficiaries during the last three years with special reference to the State of Odisha?

EMRSs in Andhra Pradesh

1250 **Shri V. Vijayasai Reddy:**

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether the Ministry has decided to open 9 more Ekalavya Model Residential Schools (EMRSs) in Andhra Pradesh, 7 in Visakhapatnam and 2 in East Godavari district;

- (b) if so, the details thereof;
- (c) the details of other EMRSs in Andhra Pradesh and status of their functioning; and
- (d) the details of performance of EMRSs and efforts being made to provide students coaching for NEET, IIT/JEE, CAT, etc.?

COVID response mechanism for tribal

1251 Prof. Manoj Kumar Jha:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether the Ministry has made an assessment of the impact of COVID-19 lockdown on tribal communities;
- (b) if so, the details of assessment report, the follow up actions taken and planned to be taken regarding those affected by COVID-19;
- (c) whether the Ministry has established a COVID response mechanism at the central, state and district level for tribal communities to ameliorate COVID and lockdown impacts, if not, the reasons therefor and if so, the achievements in this regard; and
- (d) whether the Ministry has issued advisories to States on measures that need to be taken in tribal areas with respect to COVID?

Eklavya Model Residential Schools

1252 Shri Sushil Kumar Gupta:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) whether the Union Budget for 2018-19 announced that every block with more than 50 per cent ST population and at least 20,000 tribal persons will have Eklavya Model Residential Schools;
- (b) if so, initiatives taken so far in this regard;
- (c) whether Government has drawn any plan to set up such new schools across the country;
- (d) if so, the details in this regard; and
- (e) the other steps taken to ensure that tribal students get access to quality education in other schools and colleges also throughout the country?

Infrastructural development of tribal hamlets

1253 Shri Bikash Ranjan Bhattacharyya:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the strategies or action-plans by Government for the infrastructural development of tribal hamlets across the country;
- (b) whether tribal hamlets are provided health related infrastructural development to fight against Covid pandemic, if so, the detailed data in this regard;
- (c) the utilization of the funds allotted to the NGOs working for the welfare of Scheduled Tribes, strengthening education among Scheduled Tribe girls in Low Literacy Districts and other schemes and programmes being implemented for the welfare of the tribal people; and
- (d) the data for the year 2019, 2020 and 2021?

Status of the recognition of forest rights

1254 Shri Bikash Ranjan Bhattacharyya:

Will the Minister of *Tribal Affairs* be pleased to state:

- (a) the State-wise status of the recognition of forest rights of the Scheduled Tribes and other traditional Forest Dwellers;
- (b) the number of claims received by the States, the number which have been rejected and the number of claims which have been accepted;
- (c) the reasons behind rejection of claims; and
- (d) whether all the forest villages have been converted to revenue villages before processing such recognition?

Decline in population of tribal villages

1255 **Shri Rakesh Sinha:**

Will the Minister of **Tribal Affairs** be pleased to state:

- (a) whether it is a fact that certain tribal villages are facing decline of the inhabitants;
- (b) if so, their State-wise distribution;
- (c) the reasons for the decline of the inhabitants in those tribal villages; and
- (d) the number of them who are displaced in the last two decades due to developmental activities and industrial expansion?

Welfare policies for the tribal communities in Kerala

1256 **Shri Abdul Wahab:**

Will the Minister of **Tribal Affairs** be pleased to state:

the details of policies implemented, people benefited, and amount spent for the welfare of tribal communities in Kerala during the last five years?

Violation of rights and autonomy of women

1257 **Shri Binoy Viswam:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the Ministry has taken note of the violations of rights and autonomy of women due to the recently proposed population control Bills in various States;
- (b) the Ministry's position on the rights and autonomy of women in light of these Bills;
- (c) whether the Ministry has taken cognizance of the fact that such legislations will lead to an increase in intimate partner violence, female foeticide and various other forms of abuse; and
- (d) the steps that the Ministry has taken to protect the autonomy and rights of women in regard to these proposed legislations?

Sexual harassment complaints in Central Ministries

1258 **Shri Binoy Viswam:**

Will the Minister of **Women and Child Development** be pleased to refer to Unstarred Question 2875 given in the Rajya Sabha on 12th December, 2019 and state:

- (a) whether a total of 227 sexual harassment complaints were received in the She-Box from Central Ministries;
- (b) the findings and legal/disciplinary action taken on these 227 complaints;
- (c) the steps that the Ministry has taken to create women friendly work environments across Central Government Ministries;
- (d) the total number of complaints received in the She-Box from various Central Ministries since 01.01.2020 to present; and
- (e) whether the Ministry has conducted any investigation as to why there are such a

significant number of complaints in certain Ministries, including her Ministry that is having 21 complaints?

Financial allocation to Anganwadi Centres

1259 **Smt. Jharna Das Baidya:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the Ministry is considering to reduce the financial allocation to Anganwadi Centres in States;
- (b) if so, the percentage of Central Government share after reduction of financial allocation towards Anganwadi Centres; and
- (c) the details of the centres which would continue their functioning after reduction in the financial allocation?

Sanctioned and operational One Stop Centres

1260 **Smt. Ambika Soni:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the total number of sanctioned and operational 'One Stop Centres' (OSCs) for helping women in distress, State-wise;
- (b) the number of women provided necessary assistance by the OSCs during the last three years, year-wise and State-wise; and
- (c) the fresh steps taken by Government to provide speedy assistance and services at OSCs to women in distress including police, legal and counselling and psychological support to fight any form of violence against women?

Empowerment of rural women

1261 # **Shri Neeraj Dangi:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government has introduced any new scheme for the overall progress of rural women in the country during the last three years;
- (b) if so, the details thereof; and
- (c) State/UT-wise details of financial allocation made under these new schemes?

Efforts to reduce malnutrition among women and children

1262 **Shri Iranna Kadadi:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the incidence of malnutrition among women is higher as compared to men and if so, the details thereof and the reasons therefor;
- (b) whether the incidence of malnourishment among children is largely under-reported in many parts of the country and if so, the details thereof and the reasons therefor;
- (c) whether the faulty methods employed to diagnose malnutrition has led to poor detection of cases of malnutrition and if so, the details thereof; and
- (d) the details of efforts made by Government to reduce malnutrition among women and children in the country?

Welfare and social security of orphaned children

1263 **Dr. Ameer Yajnik:**

Shri G.C. Chandrashekhar:

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the Ministry has estimated the number of children who have been orphaned as a result of loss of both parents due to COVID-19;
- (b) if so, the details thereof, State-wise;
- (c) if not, the reasons therefor; and
- (d) the steps that the Ministry is taking to ensure the welfare and social security of this group of children?

Concerns over Poshan Abhiyaan app

1264 **Shri Sanjay Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that the new Poshan Abhiyaan tracker app has caused severe distress amongst Anganwadi Workers in the country who have not been provided any mobile phones or money for recharge of internet packages by Government;
- (b) if so, the details thereof and the reasons for making it compulsory to download this app;
- (c) whether it is also a fact that many Anganwadi Workers in Punjab have not been paid their dues and incentives since march 2018; and
- (d) if so, the details thereof and the reasons therefor?

Severe malnutrition in children

1265 **Shri Sanjay Singh:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether it is a fact that over 9.27 lakh severely acute malnourished children have been identified till November 2020 in the country with the highest incidence of malnutrition in Uttar Pradesh;
- (b) if so, the reasons therefor and the steps taken to rectify this situation;
- (c) whether it is a fact that according to an audit of ICDS, out of ₹1,042 crore allocated, only ₹ 908 crore was actually disbursed to State Governments and of the approximately ₹4,300 crore released under Poshan Abhiyaan from March 2018 to December 2019, only around ₹1,570 crore had been spent; and
- (d) if so, the reasons therefor?

Implementation of Gender Budgeting

1266 **Shri Bhaskar Rao Nekkanti:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is considering on ensuring that all States and Union Territories include and implement Gender Budgeting;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government would be taking steps to ensure efficient implementation of Gender Budgeting in States and Union Territories that have already adopted the system;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Gender gap in the country

1267 **Shri Bhaskar Rao Nekkanti:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is aware that India is ranked at 140 out of 156 countries in the Global Gender Gap Report of 2021 by the World Economic Forum;
- (b) whether Government has noted the steep drop in India's rank in the said report from 112 in 2020 to 140 in 2021;
- (c) if yes to both, reasons for Government reducing the gender budget allocation from 4.7 per cent in 2020 to 4.4 per cent in 2021;
- (d) whether Government considers this to be a suitable allocation given the widening of the gender gap in India, State-wise; and
- (e) if so, on what basis?

One Stop Centres in Andhra Pradesh

1268 **Shri V. Vijayasai Reddy:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of One Stop Centres (OSCs) set up in Andhra Pradesh, district-wise;
- (b) the details of funds allocated and spent on OSCs since implementation of the scheme, year-wise and district-wise;
- (c) physical targets set and achieved during the above period; and
- (d) whether there are any plans to expand the scheme to make it more effective and if so, the details thereof?

Safety and security of women and children

1269 **Shri Shaktisinh Gohil:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is providing financial assistance to State Governments to improve safety and security of women and children under the Nirbhaya Scheme;
- (b) if so, the details of the assistance given to the State of Gujarat during the last three years;
- (c) whether the funds released to the State Government of Gujarat have been fully utilized;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Role of internet in trafficking

1270 **Shri Prashanta Nanda:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government understands the role of the internet in aiding crimes of trafficking and hence the need to employ measures that combat and prevent these interactions;
- (b) if so, whether Government has taken any steps to build capacity and technological infrastructure to detect such interactions and prevent exploitation initiated through the internet; and
- (c) if not, the reasons therefor?

Adoption of children who lost their parents

1271 # **Shri Brijlal:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether there are many such families in which minor children have lost both their parents during coronavirus pandemic and there is no one left for their care and if someone else wants to adopt such children legally, they have to face a lot of problems;
- (b) whether necessary reforms would be carried out in the process of adoption in order to encourage the willing guardians to adopt such children; and
- (c) if so, the details thereof and by when such reforms will be done?

Sanctioned/operational Anganwadi Centres in the country

1272 **Shri Partap Singh Bajwa:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) total number of Anganwadi Centres sanctioned across the nation since 2017-18 till present and a State-wise list of the same;
- (b) total number of AWC's operationalised across the nation since 2017-18 till present and a State-wise list of the same;
- (c) total number of sanctioned posts since 2017-18 till present along with a total number of vacant positions since 2017-18 till present and a State-wise list of the same; and
- (d) total amount of funds released and utilised by the States since 2017-18 till present and funds returned to the Ministry during the same period?

Release of funds under Pradhan Mantri Matru Vandana Yojana (PMMVY)

1273 **Shri Partap Singh Bajwa:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) State-wise list of the total number of eligible beneficiaries under PMMVY for the years 2017-18 till present;
- (b) State-wise list of the total number of beneficiaries benefited for the years 2017-18 till present;
- (c) State-wise list of the total number of women registering for the scheme during the first trimester for the years 2017-18 till present;
- (d) State-wise list of the total number of beneficiaries receiving their first instalment within 30 days;
- (e) State-wise list of the total number of beneficiaries receiving their second and third instalment within 30 days; and
- (f) the average delay of releasing funds to beneficiaries and the reasons therefor?

Orphanages in Uttar Pradesh

1274 # **Smt. Kanta Kardam:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the State-wise number of orphanages in the country including Uttar Pradesh;
- (b) the amount of funds released and utilised for the said orphanages during the last five years; and
- (c) whether State Government of Uttar Pradesh has received any suggestions regarding the condition of orphanages and orphans living there and, if so, the details thereof and the actions taken in this regard so far?

National Nutrition Mission

1275 **Shri Harnath Singh Yadav:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is giving thrust to the National Nutrition Mission (NNM);
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) whether Government has identified various districts across the country under NNM; and
- (e) if so, the details thereof, State-wise?

Cyber safety norms and children

1276 **Smt. Vandana Chavan:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government is aware that children are vulnerable to predatory behaviour in online schooling, and if so, details of steps being taken to ensure their online safety;
- (b) the steps that Government is taking to ensure compliance with National Institute of Public Cooperation and Child Development (NIPCCD) guidelines on cyber security in schools, and the details of monitoring of the same;
- (c) the details of the manner in which Government monitors presence of cyber safety counsellors in child protection committees in schools; and
- (d) whether Government plans to update cyber safety norms in light of COVID-19 pandemic, and the details thereof?

Assistance to children orphaned by Covid pandemic

1277 **Shri Kapil Sibal:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the number of children who have lost one or both parents due to covid, State-wise list thereof;
- (b) the assistance that is being provided to orphaned children; and
- (c) the steps that have been taken for foster care or adoption of the children?

Legal Aid Cell on Child Rights

1278 # **Dr. Ashok Bajpai:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether Government propose to establish Legal Aid Cell on Child Rights in all the States;
- (b) if so, the details thereof;
- (c) whether Government has instructed all the State Governments to establish Legal Aid Cell on Child Rights in their respective States; and
- (d) if so, the details thereof?

Financial assistance to orphans

1279 # **Shri Sushil Kumar Modi:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) the details of children orphaned (deaths of both parents), the number of children whose either of the parents have died during the second phase of COVID-19 (from 1st April, 2021 to 30th June, 2021) across the country, the State/UT-wise details thereof;

- (b) whether Government formulated any plan for financial and other assistance to orphans, if so, the details thereof; and
(c) whether Government has formulated any plan for financial and other assistance to children whose either of parents have died, if so, the details thereof?

Open auction of Muslim women through online app

1280 **Shri Abdul Wahab:**

Will the Minister of **Women and Child Development** be pleased to state:

- (a) whether the issue of open auction of Muslim women through an application namely 'sully deals' has come to the notice of Government; and
(b) if so, efforts made by Government to stop such open violations of law particularly against Muslim women in the country during the past five years?

New Delhi
The 22nd July, 2021
30 Ashadha 1943 (Saka)

Desh Deepak Verma,
Secretary-General.

INDEX
(Ministry-Wise)

Prime Minister	: --
Atomic Energy	: 1121
Communications	: 1122, 1123, 1124, 1125, 1126, 1127, 1128, 1129, 1130, 1131, 1132, 1133, 1134, 1135, 1136
Development of North Eastern Region	: 1137, 1138
Education	: 1139, 1140, 1141, 1142, 1143, 1144, 1145, 1146, 1147, 1148, 1149, 1150, 1151, 1152, 1153, 1154, 1155, 1156, 1157, 1158, 1159, 1160, 1161, 1162, 1163, 1164, 1165, 1166, 1167, 1168, 1169, 1170, 1171, 1172, 1173, 1174, 1175, 1176, 1177, 1178, 1179, 1180, 1181, 1182, 1183, 1184, 1185, 1186, 1187, 1188
Electronics and Information Technology	: 1189, 1190, 1191, 1192, 1193, 1194, 1195, 1196, 1197, 1198
External Affairs	: 1199, 1200, 1201, 1202, 1203, 1204, 1205, 1206, 1207
Law and Justice	: 1208, 1209, 1210, 1211, 1212, 1213, 1214, 1215, 1216, 1217, 1218, 1219, 1220
Personnel, Public Grievances and Pensions	: 1221
Planning	: 1222, 1223
Space	: 1224, 1225, 1226
Statistics and Programme Implementation	: 1227
Textiles	: 1228, 1229, 1230, 1231, 1232, 1233, 1234, 1235, 1236, 1237, 1238, 1239, 1240
Tribal Affairs	: 1241, 1242, 1243, 1244, 1245, 1246, 1247, 1248, 1249, 1250, 1251, 1252, 1253, 1254, 1255, 1256
Women and Child Development	: 1257, 1258, 1259, 1260, 1261, 1262, 1263, 1264, 1265, 1266, 1267, 1268, 1269, 1270, 1271, 1272, 1273, 1274, 1275, 1276, 1277, 1278, 1279, 1280